

Passenger Nationality	No. of Persons
Poland (Polish)	2
Soviet	2
Swiss	1
South Yemeni	1
Singapore	4
South Africa	3
Chinese	136
Syrian	1
Sri Lanka	26
Stateless	416
Tanzanian	11
Thailand	1
Tibetan	7
U.A.E. citizen	1
U.S.A. national	2
Uganda	4
Zambian	1

पालनपुर, भीलडी और रानी बाड़ा लाइनों पर चलती रेलगाड़ियों में चोरी तथा गुंडागर्दी की घटनाएँ

1661. श्री बिरवा राम फुलचारिया :
कम सूझ मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पालनपुर भीलडी और रानी-बाड़ा के बीच यात्रा करने वाले व्यक्तियों पर काफी समय से गुण्डों एवं चोरों का घातक छाया हुआ है;

(ख) क्या यह सच है कि हर दिन कोई न कोई छोटी मोटी घटना इन लाइनों पर चलने वाली रेलों में होती रहती है;

(ग) यदि हां, तो सरकार ने इस संबंध में क्या कदम उठाए हैं; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर) : (क) जी नहीं श्रीमान।

(ख) से (घ) राज्य सरकार द्वारा भेजी गई सूचना के अनुसार पालनपुर, भीलडी और रानीबाड़ा के बीच चलने वाली रेलों में हर दिन कोई न कोई छोटी मोटी घटना नहीं होती है। चालू वर्ष के दौरान इस संबंध में भारतीय दंड संहिता के अधीन केवल 9 अपराध सूचित किए गए हैं। दिन और रात की सभी यात्री गाड़ियों का शस्त्र पुलिस दल द्वारा मार्गरक्षण किया जा रहा है और क्षेत्र में पुलिस सतर्कता को कड़ा कर दिया गया है।

Crimes in Running Trains

1662. SHRI RAM VILAS PASWAN :
SHRI K. PRADHANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been considerable increase in crimes in the running trains during the last two years ;

(b) the number of robberies and thefts reported during the last one year ; and

(c) the steps taken or proposed to be taken to check crimes in the running trains ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) The State Governments and U. T. Administrations are responsible for enforcing law relating to offences. No data in regard to the crimes in the running trains on yearly basis is compiled on all India basis as Law and order including crime is a state subject. The number of robberies and thefts committed during 1982 are 276 and 6623 respectively.

The Railways are taking following measures to prevent incidents of crimes

on the Railways :—

1. The drivers of the trains have been directed to sound the distress whistle if the train is brought to a sudden unscheduled halt so that the escort party is put on the alert.
2. Coach attendants have been instructed to remain vigilant and prevent entry of unauthorised passengers into reserved compartments.
3. The Research, Design and Standards Organisation of the Railways has been advised to suggest improvement in the locking arrangement of sliding doors of compartments, improvement in the vestibules to prevent unauthorised entry and provision of better lighting facilities in and outside the compartments.

Government Railway Police, who are responsible for safety and security of passengers travelling in trains and their belongings, are making all efforts to control crime on the Railway by providing escorts on trains, surveillance over criminals, arresting and prosecuting them in specific cases. Railway Protection Force is assisting the Government Railway Police, in this regard.

Central Assistance to States

1663. SHRI AMAR ROYPRADHAN: Will the Minister of PLANNING be pleased to state :

(a) whether the Central assistance to States is being stepped up to enable them to tide over partly the serious erosion in plan resources due to inflation ; and

(b) if so, the details thereof and the reaction of the States thereto ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) and (b) Out of an additional Central assistance of Rs. 1650 crores agreed to be provided to

the States for the Sixth Five Year Plan, Rs. 550 crores will be made available to special category States and special area programme. The balance of Rs. 1100 crores will be made available to the remaining 14 States on the basis modified Gadgil Formula.

The States have welcomed this decision of the Central Government.

De-Listing of unwanted persons and firms for entry into Udyog Bhavan

1664. SHRI K. RAMAMURTHY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the particulars of persons and firms declared unwanted persons and firms for entry into Udyog Bhavan, during the past three years ; and

(b) whether any review and reconsideration have been done to de-list those persons and firms and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) No person or firm has been declared by this Ministry as unwanted for entering Udyog Bhavan. Such entry has continued to be regulated in accordance with the Central Secretariat Security Instructions, 1976.

(b) Does not arise.

Permission refused to tourists from Iran and Iraq for visiting Jammu and Kashmir

1665. SHRI BRAJAMOHAN MOHANTY :
SHRI CHITTA BASU :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have refused permission to the tourists from Iran and Iraq to visit Jammu and Kashmir as they